

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1902**  
TO BE ANSWERED ON 10.12.2015

**CAPART**

**1902. SHRI LAXMI NARAYAN YADAV:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the nature and scope of schemes approved sanctioned by the Council for Advancement of People's Action and Rural Technology (CAPART) in Madhya Pradesh during the last two years;
- (b) whether the work under these schemes has commenced, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Non-Governmental Organisations (NGOs) through which the work under the said schemes is being undertaken are monitored; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI BIRENDER SINGH)**

(a): Council For Advancement of People's Action and Rural Technology (CAPART) has not approved any scheme in Madhya Pradesh during the last two years as funding has been kept under abeyance.

(b) to (d): Questions do not arise in view of (a) above.

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